

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.113
IB-2649(ND)/2019

IN THE MATTER OF:

Maxwell.

Vs.

ASP Sealing Products Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 11.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Sanjeev Sagar, Ms. Surabhi Sinha Mr. Sagar Bansal &
Mr. Aabhas Singh, Advocates.

For the Respondent/CD : Mr. Rakesh Kumar, Mr. Aditya Nayyar Advocates.

ORDER

Counsels for both the sides are present. At request of the counsel for the Corporate Debtor, matter stands adjourned.

List the matter on 17th February, 2021.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

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(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)